



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1269/2024 WP(C)/1568/2024(D/O), FIXED in WP(C)/1568/2024	RAJANI KANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. SC, CO OP MR H AGARWAL MR J SINGH MS S JAIN	
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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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17)	MR I HASSAN	16-05-2024	To	22-05-2024
18)	MR. DITUL DAS	17-05-2024	To	20-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/8462/2018 FIXED, WITH LCR	ABDUL MAZID Versus THE UNION OF INDIA AND 6 ORS.	MD A RAHMAN MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
25	Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	WITH I.A.(Crl.)/631/2019 in Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
26	CRL.A(j)/1/2022 2 Y 7 M 18 D :	BALURAM BORO Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
ORDERS				
27	Crl.A./232/2023 1 Y 1 M 5 D : WITH LCR - 3 (THREE) FILES, P. B. - 2, B/O	BITUL BORGHAIN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS N KASHYAP	MS. B CHETRY (r-2) S J DUTTA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/572/2023 in Crl.A./232/2023	BITUL BORGHAIN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. N KASHYAP	PP, ASSAM
HEARING				
28	CRL.A(j)/20/2018 11 Y 10 M 4 D : BY SLIP	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
29	I.A.(Crl.)/116/2018 BY SLIP in Crl.A./405/2017 WITH Crl.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
	WITH I.A.(Crl.)/370/2023 in Crl.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
	WITH I.A.(Crl.)/370/2023 in Crl.A./405/2017	NAWAS SARIF, Versus UNION OF INDIA,	MS. S K NARGIS MS. A MESEN	SC, NCB

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
56 WP(C)/5718/2023 B/O	DIPTI DAS Versus INDIAN OIL CORPORATION AND 4 ORS	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN MR M HAZARIKA	MS N SAIKIA (r-4) MS N SAIKIA (r-4) MS. F RAHMAN (r-4) SC, I O C

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
57 WP(C)/5393/2014 AT 10:15 AM	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E
MOTION			
58 WP(C)/2491/2024 FIXED	DHRUBA SARMA Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, G U
WITH 59 WP(C)/6490/2023	RABINDRA NATH SARMA Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	SC, G U
ORDERS			
60 Cont.Cas(C)/470/2017 B/O	GIRIJANANDA GOSWAMI 5 ORS. Versus RAMESH CH. JAIN and ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR A DEKA MR. N SARMA MS. U DAS
61 I.A.(Civil)/1977/2023 WITH WP(C) 974/2008(D/O), FIXED in WP(C)/5434/2017 WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
WITH 62 WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
WITH 63 WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
48 WP(C)/6362/2017 B/O	HAJI MOHAMMOD ALI @ MD. MAHMUD ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MR.M M RAY	SC, P AND R.D. GA, ASSAM
MOTION			
49 WP(C)/2582/2024 B/O	MUSSTT HAZERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, REVENUE
50 WP(C)/2606/2024 B/O	RADHE SHYAM CHOWHAN @ CHAUHAN Versus THE BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM AND 3 ORS	MR. R P SARMAH MR M R ADHIKARI MS. D CHAUHAN	SC, BAR COUNCIL
ORDER (STAY VACATING)			
51 I.A.(Civil)/253/2024 FIXED in WP(C)/7520/2023 WITH WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-5) SC, REVENUE
ADMISSION			
52 WP(C)/423/2022 (CONNECTED WITH ITEM NO.37 IN THE DAILY LIST)	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13) SC, WATER RESOURCE
53 WP(C)/6391/2022 (CONNECTED WITH ITEM NO.38 IN THE DAILY LIST)	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE

WITH
[I.A.\(Civil\)/86/2024](#)
in WP(C)/6391/2022

THE STATE OF ASSAM AND 3 ORS

MR. P HAZARIKA

Versus

NABIN GUPTA,

ANKITA BORKOTOKY

MR. M SARANIA

MR A L MANDAL (r-1 TO 6))

Versus

THE LIFE INSURANCE CORPORATION OF
INDIA (LICI) AND 6 ORS

MR H MEDHI

MS. I KEITZAR

MR A SARANIA

MR. JYOTIRMOY ROY (r-7)

MR. S SARMA (r-7)

MR. R HAZARIKA (r-7)

MR. C CHAKRAVARTY (r-7)

MR D DAS (r-7)

SC, LIC

54 [WP\(C\)/1292/2023](#)
WITH MEDIATION REPORT, FIXED

55 [WP\(C\)/4303/2023](#)
(CONNECTED WITH ITEM NO.42
IN THE DAILY LIST)

MAIN UDDIN @ MAIN UDDIN AND 8 ORS.

Versus

THE STATE OF ASSAM AND 4 ORS.

MR. S C BISWAS

MR. F A HASSAN

MR. H A TALUKDAR

GA, ASSAM

SC. REVENUE

SC, PWD

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
64	WP(C)/4698/2022 B/O	BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM
MOTION				
65	WP(C)/2604/2024 B/O	DR. KANAKLATA KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
ADMISSION				
66	WP(C)/6999/2023 B/O	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)

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16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024
18)	MR. DITUL DAS	17-05-2024	To	20-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	CRP(IO)/167/2024 B/O	THE ORIENTAL INSURANCE COMPANY LTD. Versus OIL INDIA LIMITED AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
FOR HEARING U/O XLI RULE II C.P.C.				
61	SAO/2/2024 B/O	PRAMOD DAS AND 3 ORS Versus LAVESWAR DAS AND 8 ORS	MR. A R SHOME MR N ALAM	
	WITH I.A.(Civil)/1431/2024 in SAO/2/2024	PRAMOD DAS AND 3 ORS Versus LAVESWAR DAS AND 8 ORS	MR. A R SHOME MR N ALAM	
ORDERS				
62	I.A.(Civil)/3546/2019 in RFA/53/2015 (D/O), FIXED in RFA/53/2015	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus SHRI RAMESH CHANDRA CHOUDHURY and ANR	MR. P ROY	MR. B D DEKA
	WITH I.A.(Civil)/3547/2019	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus SHRI RAMESH CHANDRA CHOUDHURY and ANR	MR. P ROY	MR. B D DEKA
	WITH I.A.(Civil)/3858/2019	SMTI. THURABALA BORO @ NURIBALA BORO AND 7 ORS Versus SRI RAMESH CHANDRA CHOUDHURY AND ANR	MR. P ROY MR. T SK	MR. B D DEKA
63	MACApp./202/2020 WITH LCR, B/O	MISS BIMALA BORO Versus SHRI BHAGYABAN BORO AND ANR	MR B CHANDA	MR. D SARMAH (R1) MR B DEKA (R1) MR. A DHANUKA (R1)
64	MACApp./635/2022 B/O	NATIONAL INSURANCE COMPANY LTD. Versus BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	MR. J KALITA (R1, R2) MR D KALITA (R1, R2) MS. S. KAR (R1, R2) MR. R K SARMA (R1, R2)

65	Tr.P.(C)/46/2023 FIXED	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
66	RFA/20/2024 B/O	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1212/2024 in RFA/20/2024	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
67	I.A.(Civil)/292/2024 B/O in MACApp./4488/2023 WITH MACApp./4488/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus FULERA BEGUM AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M TALUKDAR (R-1)
	WITH I.A.(Civil)/4490/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus FULERA BEGUM AND 3 ORS. B	MS. P BORTHAKUR	
		NEW INDIA ASSURANCE COMPANY LTD Versus FULERA BEGUM AND 3 ORS. B	MS. P BORTHAKUR	

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,17th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
50	Crl.A./244/2023 AT 10:15 AM	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	MS. R S SADIAL (R-2) MR. M L PANDIA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/593/2023 in Crl.A./244/2023	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM
51	Crl.Pet./9/2024 AT 10:15 AM	SAMSUL HOQUE LASKAR Versus JOY KUMAR SAHA	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR. S D PURKAYASTHA MS S.S.BORA
MOTION				
52	AB/1202/2024 FIXED	JYOTI PRASAD KALITA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
53	AB/1239/2024 FIXED	BINIT TALUKDAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
54	AB/1276/2024 B/O	KULENDRA NATH BAISHYA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
55	AB/1279/2024 B/O	HARISH UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./4473/2023 FIXED, WITH SCANNED COPY OF CASE RECORD	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
57	Bail Appln./400/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	BIKRAM PAUL @ BIPLAB Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
ORDERS				
58	I.A.(Crl.)/454/2024 B/O in Bail Appln./1379/2024 WITH Bail Appln./1379/2024	JUBBAR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
		JUBBAR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM

HEARING

59 [W.P.\(CrI.\)/43/2022](#)
FIXED

ALOK SARKAR
Versus
THE STATE OF ASSAM AND 9 ORS.

MR S DAS
MR D J HALOI

GA, ASSAM
MR. N D BHUYAN (r-7,9,10,
R8)
MR P D BHUYAN (r-7,9,10,
R8)
MR. A. M. SIDDIQUE
MR. A. M. SIDDIQUE
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	FAO/33/2024 FIXED	MANASHI DUTTA Versus PABAN KR. JAIN AND 8 ORS.	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	
	WITH I.A.(Civil)/1380/2024 in FAO/33/2024	MANASHI DUTTA Versus PABAN KR. JAIN AND 8 ORS.	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	
FOR HEARING U/O XLI RULE II C.P.C.				
49	RSA/79/2024 FIXED	NIRU RANI DAS AND ANR Versus SUSHEN DAS	MR SISHIR DUTTA MS. M CHOUDHURY MR. D CHAKRABARTY	
	WITH I.A.(Civil)/1415/2024 in RSA/79/2024	NIRU RANI DAS AND ANR Versus SUSHEN DAS AND 3 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MR. D CHAKRABARTY	
ORDERS				
50	I.A.(Civil)/1143/2024 in MACApp./317/2016 (D/O), B/O in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	
HEARING				
51	MACApp./890/2018 WITH LCR, B/O	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./386/2024 WITH LCR (SCANNED). FIXED.	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
ORDERS				
56	Crl.Rev.P./193/2023 WITH LCR (ONE FILE) (SCANNED). B/O.	BASANTA KUMAR DEKA Versus BHANUMATI DEKA	MR. A AHMED	
57	I.A.(Crl.)/1023/2023 WITH LCR (THREE FILES). B/O. in CRL.A(J)/32/2023	KARTIK DAS, Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA PP, ASSAM
	WITH CRL.A(J)/32/2023	KARTIK DAS Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND	PP, ASSAM
58	Crl.Pet./248/2024 B/O	EKSED ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
59	I.A.(Civil)/1420/2024 CONNECTED WITH ITEM NO 27 IN THE DAILY CAUSELIST. in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
40 Crl.Rev.P./485/2022	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM
41 Crl.Pet./1030/2023	AFSARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N J DUTTA MR. N AHMED	MR. A A MONDAL (R2) MR R A AHMED (R2) MR M AHMED (R2) PP, ASSAM
TO BE SPOKEN TO			
42 Crl.A./29/2016 8 Y 5 M 0 D :	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
ADMISSION			
43 Crl.Pet./1263/2022 WITH LCR ONE FILE (SCANNED). B/O	M/S AMPROLISA CONSTRUCTION AND MARKETING PVT LTD Versus GUPTA HARDWARE PRIVATE LIMITED AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. C S RAY (r-1) PP, ASSAM
ORDERS			
44 Crl.Pet./128/2024 B/O	GOPAL SHAH Versus NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG	

LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

14	Bail Appln./931/2024 FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	SWAPAN KUMAR SINGHA Versus THE NARCOTIC CONTROL BUREAU,	MR. B PEGU MS DIPSY RAJA	MR. S C KEYAL SC, NCB
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BAIL HEARING

15	AB/821/2024 FIXED, SCANNED COPY OF CASE DIARY WITH	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	AB/520/2024	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
12	WP(C)/1484/2024 CAVT. NO.01302/024, BY SLIP, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
HEARING				
13	Review.Pet./106/2021 PART-HEARD, BY SLIP, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
14	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.

LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024

12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024
18)	MR. DITUL DAS	17-05-2024	To	20-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 WP(C)/2573/2024 B/O	PRADIP SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S P CHOUDHURY MR B DAS MR N BRAHMA	SC, AG SC, BTC SC, FINANCE DEPTT. SC, PWD
53 WP(C)/2588/2024 B/O	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
54 WP(C)/2590/2024 B/O	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
55 WP(C)/2594/2024 B/O	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
56 WP(C)/2595/2024 B/O	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
57 WP(C)/2597/2024 B/O	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
58 WP(C)/2598/2024 B/O	DR. BHUPINDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.

59	WP(C)/2599/2024 B/O	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
60	WP(C)/2601/2024 B/O	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

ADMISSION

61	WP(C)/4739/2022 FIXED (FOR DISMISSAL)	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME MR D NANDI	SC, FOREST
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